

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/9866 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the ¹²27 September, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/24/2574 dtd. 26.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the afternoon of 27.09.2024 till the evening of 27.09.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/9867/A, dated , 27-09-24

Copy to:

✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)